

No.K.13030/01/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 29th August, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (i) Ashok Kumar Gaur (ii) Manoj Kumar Garg, (iii) Inderjeet Singh, and (iv) Dr. Virendra Kumar Mathur, Additional Judges of the Rajasthan High Court, to be Judges of the Rajasthan High Court with effect from the date they assume charge of their offices.

MJP
29/8/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 13030/01/2018-US.II

Dated 29.08.2018.

Copy to:-

1. S/Shri Justices S/Shri Justices (i) Ashok Kumar Gaur (ii) Manoj Kumar Garg, (iii) Inderjeet Singh, and (iv) Dr. Virendra Kumar Mathur, Additional Judges, Rajasthan High Court, Jodhpur.
2. The Secretary to the Governor of Rajasthan, Jaipur.
3. The Secretary to the Chief Minister of Rajasthan, Jaipur.
4. The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
5. The Chief Secretary, Government of Rajasthan, Jaipur.
6. The Registrar General, Rajasthan High Court, Jodhpur.
7. The Accountant General, Rajasthan, Jaipur.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/US.II/SO(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Govt. of India
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